GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO. 1205 ANSWERED ON 06.12.2021

MEASURES TO IMPROVE MAINTENANCE OF TOURIST INFRASTRUCTURE AND AMENITIES AT HERITAGE SITES

1205.SHRI RITESH PANDEY:

Will the Minister of TOURISM be pleased to state:

- (a) the details of organisations which are a partner in implementing in the programme "Adopt a Heritage: Apni Dharohar, Apni Pehchaan";
- (b) the reasons why the Government is not able to successfully add more partners and heritage places under the said programme;
- (c) whether the Government is taking any other measures to improve the maintenance of tourist infrastructure and amenities at ASI/State heritage sites and other important tourist sites in India; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

- (a) to (b): Under the project of Adopt a Heritage, 29 Memorandum Understandings (MoUs) have been awarded to 15 **Monument Mitras for** twenty-seven (27) sites **(2)** and two Technological interventions across India. The list of MoUs signed under Adopt a Heritage Project along with respective Monument Mitras is at Annexure-I.
- (c) to (d): Maintenance of tourist infrastructure and amenities at ASI/State heritage sites is the responsibility of ASI/State Archaeology Department and State Government. However, Ministry of Tourism under various schemes creates and maintains tourist infrastructure and amenities at important tourist sites. The details are given in Annexure-II.

STATEMENT IN REPLY TO PARTS (a) TO (b) OF LOK SABHA UNSTARRED QUESTION NO. 1205 ANSWERED ON 06.12.2021 REGARDING MEASURES TO IMPROVE MAINTENANCE OF TOURIST INFRASTRUCTURE AND AMENITIES AT HERITAGE SITES

List of Memorandum of Understanding (MoU's) Awarded under Adopt a Heritage Project

S. No	Name of Site	State/ UT	Name of Agency (Monument Mitra)	
1.	Gangotri Temple Area & Trail to Gaumukh	Uttarakhand	Adventure Tour Operators Association of India (ATOAI)	
2.	Red Fort	Delhi	Dalmia Bharat Ltd.	
3.	Gandikota Fort	Andhra Pradesh	Dalmia Bharat Ltd.	
4.	Surajkund	Haryana	Bliss Inn (India) Pvt. Ltd. (V-Resorts)	
5.	JantarMantar	Delhi	Apeejay Surrendra Park Hotels (P) Ltd.	
6.	Ajanta Caves	Maharashtra	Yatra Online Pvt. Ltd.	
7.	Qutub Minar	Delhi	Yatra Online Pvt. Ltd.	
8.	Hampi &Hazara Rama Temple	Karnataka	Yatra Online Pvt. Ltd.	
9.	Leh Palace	Jammu & Kashmir	Yatra Online Pvt. Ltd.	
10.	Development of Multi-Lingual Audio Guide for Iconic Sites	 i. Amer Fort, Rajasthan ii. Mahabodhi Temple, Bihar iii. ChandniChowk, Delhi iv. Somnath, Gujarat 	Resbird Technologies Pvt. Lt d. (Bird Heritage Foundation)	
11.	Development of Multi-Lingual Audio Guide for Iconic Sites (ASI Monuments)	i. Dholavira, Gujarat ii. Humayun's Tomb, Delhi iii. Red Fort, Delhi iv. Purana Quila Del hi v. FatehpurSikri, Agra vi. Taj Mahal, Agra vii. Mahabalipuram,	Resbird Technologies Pvt. Lt d. (Bird Heritage Foundation)	

		Tamil Nadu viii. Khajuraho, Madhya Pradesh		
12.	Abdur Rahim Khan – i-Khana	Delhi	Interglobe Foundation	
13.	Bekal Fort	Kerala	Drishti Lifesaving Pvt. Ltd.	
14.	Champaner- Pavagadh Archaeol ogical Park	Gujarat	Akshar Travels Pvt. Ltd.	
15.	Rani ki Vav, Patan	Gujarat	Akshar Travels Pvt. Ltd.	
16.	Sun Temple, Modhera	Gujarat	Akshar Travels Pvt. Ltd.	
17.	Buddhist Caves, Uparkot, Junagadh	Gujarat	Akshar Travels Pvt. Ltd.	
18.	Gol Gumbad	Delhi	Resbird Technologies Pvt. Lt d. (Bird Heritage Foundation)	
19.	Aguada Fort	Goa	Drishti Lifesaving Pvt. Ltd.	
20.	Krishna Temple, Hampi	Karnataka	Heritage Resorts, Hampi (A unit of Indo Asia Leisure Services Ltd.)	
21.	Elephanta Stables, Hampi	Karnataka	Orange County Resorts & Hotels Ltd.	
22.	Pattabhirama Temple , Hampi	Karnataka	Orange County Resorts & Hotels Ltd.	
23.	Zenana Enslosure (Lotus Mahal), Hampi	Karnataka	Orange County Resorts & Hotels Ltd.	
24.	Ugra Narsimha Temple, Hampi	Karnataka	Hotel Malligi Pvt. Ltd.	
25.	Badavilinga Temple, Hampi	Karnataka	Hotel Malligi Pvt. Ltd.	
26.	Bara Lao ka Gumbad	Delhi	Bird Heritage Foundation	
27.	Mandore Fort	Rajasthan	Mehrangarh Museum Trust	
28.	Dara Shikoh Library Building	Delhi	The Arts and Cultural Heritage Trust (TAACHT) and Museum & Arts Consultancy (MAC)	
29.	Narayankoti Temple	Uttarakhand	Socio Legal Research and Education Foundation	

STATEMENT IN REPLY TO PARTS (c) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 1205 ANSWERED ON 06.12.2021 REGARDING MEASURES TO IMPROVE MAINTENANCE OF TOURIST INFRASTRUCTURE AND AMENITIES AT HERITAGE SITES

1. Assistance to Central Agencies for tourism infrastructure development

To provide financial assistance to various central agencies like Archaeological Survey of India, Port Trust of India, ITDC, M/o Railways etc. for development of places of tourist interest, illumination and preservation of monuments, development of cruise terminals etc. and to provide all infrastructure facilities required by the tourists.

(Rs. in crore)

Sr. No.	Year	No. of	Amount	Amount
		Projects	sanctioned	released
1	2014-15	3	21.67	17.69
2	2016-17	4	70.07	54.71
3	2017-18	6	55.68	38.53
5	2018-19	5	80.55	52.50
6	2019-20	4	85.85	35.91
7	2020-21	4	92.49	34.03
8	2021-22	1	50.00	25.00
	Total	23	456.31	258.37

2. DEVELOPMENT OF TOURISM INFRASTRUCTURE

Augmentation of infrastructure is the key to the expansion of tourism sector. The major portion of the Ministry's expenditure goes into the development of quality infrastructure relating to tourism at various tourist destinations and circuits spread around the States/UTs. At present the following Schemes, for Tourism Infrastructure creation are operative in the Ministry of Tourism:

2.1 SWADESH DARSHAN Scheme - Integrated Development of Tourist Circuits around *Specific Themes*

The Ministry of Tourism launched its Swadesh Darshan scheme in the year 2014-15 under which financial assistance is provided to the State/UT Administrations for development of Tourism Infrastructure projects in consultation with them. Since its inception till 2018-19 a total number of 76 projects have been sanctioned in the country for revised sanction amount of Rs. 5524.82 crore. The projects under this scheme are sanctioned subject to availability of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier etc. Sanctioning of projects under these schemes is a continuous process.

2.2 The 'National Mission on Pilgrimage Rejuvenation and Spiritual, Augmentation Drive' (PRASAD) has been launched by the Ministry of Tourism with the objective of holistic development of identified pilgrimage and heritage destinations. The scheme aimed at infrastructure development such as development/up gradation of destination entry points viz. passenger terminals (of road, rail and like transport), basic conveniences tourism water Information/Interpretation Centers with ATM/ Money exchange counters, improvement of road connectivity (last mile connectivity), procurement of equipment for eco-friendly modes of transport and equipment for tourist activities such as Light & Sound Show, water/adventure sports, renewable sources of energy for tourist infrastructure, parking facilities, toilets, cloak room facilities, construction waiting rooms. of craft haats/bazars/souvenir shops/cafeteria, rain shelters, watch towers, first aid centers, improvement in communication through establishing telephone booths, mobile services, internet connectivity, Wi-Fi hotspot. In addition, Shoreline development & rejuvenation of natural water bodies have also been included.

As on date total number of sites identified for development under the scheme at present are 57 in 29 states/UTs. As on date the Ministry has sanctioned 36 projects in 24 states with estimated expenditure of Rs. 1214.19 crore and a total amount of Rs.675.89 crore has been released for these project from FY 2014-15 to FY 2018-19 and the current financial year as on date.
